

IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH

COURT – IV

7.

C.A.(CAA)/286(MB)2023

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **15.02.2024**

NAME OF THE PARTIES: Americorp Business Services Private Limited

SECTION: 230(1) OF THE COMPANIES ACT, 2013.

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**ORDER**

1. Mr. Ajit Singh Tawar a/w Mr. Kaushal Kumar, Ld. Counsel for the Petitioner Companies present.
2. Heard Ld. Counsel for the Petitioner Company. **Reserved for Orders.**

Sd/-  
ANU JAGMOHAN SINGH  
Member (Technical)

Sd/-  
KISHORE VEMULAPALLI  
Member (Judicial)